VIDHAN SABHA QUESTION

Name of Department	:	MPP & Power Department
Unstarred Question No.	:	333
Date of Reply	:	11.02.2019
Subject	:	Chairman LADC
Asked by	:	Sh. Jagat Singh Negi (Kinnaur)
Concerned Minister	:	MPP & Power Minister

	Question	Reply
	why the present Government has changed the local MLA as Chairman of LADC in all Hydro Power Projects in Kinnaur District?	The Information has been laid on the table of the House.

Information in respect of Unstarred Assembly Question No. 333 asked by Sh. Jagat Singh Negi (Kinnaur) has been laid on the table of the House :-

In all Local Area Development Committees for HEPs respective Deputy Commissioners were Chairmen in all Districts except in the LADCs in respect of Bharmour, District Chamba and District Kinnaur. In order to have uniformity in the constitution of Local Area Development Committees (LADCs) for all Districts in the State and for smooth functioning of all the Local Area Development Committees (LADCs) for all Hydro Electric Projects in all Districts, the Government of Himachal Pradesh vide notification dated 21.02.2018 made the concerned Deputy Commissioners as Chairmen of LADCs again, which may be seen at **Annexure-"A".**

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Annexure-A

GOVERNMENT OF HIMACHAL PRADESH
DEPARTMENT OF MPP & POWER.

No. MPP-F (10)24/2011-IV Dated: Shimla-171002 21st February, 2018

NOTIFICATION

The Governor, Himachal Pradesh is pleased to amend the Revised Guidelines for Management of Local Area Development Fund (LADF) in respect of Hydro Electric Projects, notified vide Notification No. MPP-F(10)24/2011, dated 05.10.2011 and its subsequent amendments made vide notifications issued on 21.02.2012, 26.02.2014, 26.05.2015 and 15.12.2015, to the following extent:-

I. LADC for all the Projects in District Kinnaur:

1	Deputy Commissioner	Kinnaur District	Chairman
2	AC to Deputy Commissioner	Kinnaur	Member Secretary
3	District level officers of PW, IPH, Forest, Rural Development, Health, Horticulture Departments.	Concerned Area	Members
4	Chairman and Vice – Chairman, Zila Parishad (for District Level allocation only)	Concerned Parishad	Members
5	Chairman and Vice – Chairman Panchayat Samiti (for Block Level allocation only)	Panchayat Samiti	Members
6	Panchayat(s) of all affected Gram Panchayat(s) Samiti	Concerned Area	-do-
7	Representative of the project developers	Concerned Project	-do-

II. District level LADC for Projects in Bharmaur Constituency, District Chamba:

1	Deputy Commissioner	Chamba	Chairman
2	ADM	Chamba	Member Secretary
3	District level officers of PW, IPH, Forest, Rural Development, Health, Horticulture Departments.	Concerned Area	Members

4	Chairman and Vice – Chairman, Zila Parishad (for District Level allocation only)	Concerned Parishad	Members
5	Chairman and Vice – Chairman Panchayat Samiti (for Block Level allocation only)	Panchayat Samiti	Members
6	Panchayat(s) of all affected Gram Panchayat(s) Samiti	Concerned Area	-do-
7	Representative of the project developers	Concerned Project	-do-

III. LADC for Projects in Pangi Sub Division Bharmaur Constituency, District Chamba:

1	Deputy Commissioner	Chamba	Chairman
2	Resident Commissioner	Pangi	Member Secretary
3	Sub Division level officers of PW, IPH, Forest, Rural Development, Health, Horticulture Departments.	Concerned Area	Members
4	Chairman and Vice – Chairman, Zila Parishad (for District Level allocation only)	Concerned Parishad	Members
5	Chairman and Vice – Chairman Panchayat Samiti (for Block Level allocation only)	Panchayat Samiti	Members
6	Panchayat (s) of all affected Gram Panchayat(s) Samiti	Concerned Area	-do-
7	Representative of the project developers	Concerned Project	-do-

By Order

R.D.Dhiman
Principal Secretary (Power) to the
Government of Himachal Pradesh.

Endst. No. as above Dated: Shimla-2 21.02.2018

Copy forwarded for information and necessary action to:-

1. All the Administrative Secretaries, Government of Himachal Pradesh.
2. The Director, Directorate of Energy, Shanti Bhawan, Sector-6, Phase-3, New Shimla-171009.
3. The Divisional Commissioner, Shimla/ Mandi/ Kangra at Dharamashala.
4. All the CMDs/ MDs, HPSEBL/ HPPCL/ HPTCL/ SJVNL/ BBMB/ NHPC/ NTPC.
5. The Chief Executive Officer, Himurja, SDA Complex, Kasumpti, Shimla-9.

6. The Director, NIC, Shimla-171002 for hosting the notification on the official website of the Government of Himachal Pradesh and Directorate of Energy.
7. All the Deputy Commissioners, HP.
8. The Under Secretary (GAD) to the Government of Himachal Pradesh, Shimla-2, w.r.t. Item No. 6 of CMM held on 17.02.2018.
9. The Controller, Printing and Stationery, Himachal Pradesh, Shimla-5 for publication in the Rajpatra.

(Dr. Ajay Sharma) 21. 2. 2018
Special Secretary (Power) to the
Government of Himachal Pradesh